

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 583/2024

UMA BUILDERS PVT. LTD.

Appellant(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 04-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

Dr. Mrs. Vipin Gupta, AOR
Mr Desam Sudhakarareddy, Adv.
Mr. Rakesh Kumar-i, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 4 to 7 are granted four weeks' time
for filing counter affidavit.

Service is complete on respondent nos. 2,3 and 8 but none
has entered appearance.

Ld. counsel for the petitioner is granted two weeks' time
to take fresh steps and file fresh particulars in respect of
unserved respondent nos.9 and 10.

List again on 11.7.2024.

APARNA AJITSARIA
Registrar